

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

STARRED QUESTION NO:154
ANSWERED ON:01.08.2001
DEVELOPMENT OF HILLY AREA
DILIP KUMAR MANSUKHLAL GANDHI

Will the Minister of PLANNING be pleased to state:

- (a) The norms adopted by the Government to develop the hilly area under Hilly Area Development Scheme;
- (b) Whether the Government have received any proposal to amend the guidelines issued for Hill Area Development Schemes;
- (c) If so, the details thereof;
- (d) Whether the Government are aware that the funds allocated to Maharashtra State under Hilly Area Development Scheme are not sufficient;
- (e) If so, whether the Government propose to increase the funds allocated for the purpose and amend the guidelines; and
- (f) If so, the steps taken / proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE DEPARTMENT OF INVESTMENT, MINISTER OF STATE IN THE MINISTRIES OF PLANNING, STATISTICS & PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES (SHRI ARUN SHOURIE)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA STARRED QUESTION NO. 154 REGARDING DEVELOPMENT OF HILLY AREA BY SHRI DILIP KUMAR MANSUKHLAL GANDHI DUE FOR ANSWER ON 1.8.2001

(a): Special Central Assistance (SCA) under the Hill Areas Development Programme / Western Ghats Development Programme is additive to Normal State Plan funds and is allocated to supplement the efforts of the State Governments in order to ensure ecologically sustainable socio-economic development of the designated hill areas. The Special Central Assistance (SCA) available under the Programme is divided amongst the designated hill areas under HADP and the designated talukas of WGDP in the ratio of 84:16. The allocation available under HADP is divided amongst the designated hill areas on the basis of their area and population giving equal weightage to both the criteria. The allocation available under WGDP is divided amongst the talukas on the basis of area and population with 75% weightage to area and 25% to population (except Goa where ad-hoc allocation of 5% of the total SCA is made, as Goa's share works out to be negligible by adopting the above criteria and weightages of area and population).

(b): No, Sir

(c): Does not arise

(d): The allocation to a particular designated hill area/Western Ghats taluka depends upon the allocation for the programme as a whole. During the Ninth Plan period, the allocation for the Hill Areas Development Programme / Western Ghats Development Programme has increased from Rs. 352.00 crore in 1997-98 to Rs. 400 crore in 2000-01; the allocation for the designated talukas under the Western Ghats Development Programme in Maharashtra has increased from Rs. 15.67 crore to Rs. 21.08 crore for the same period.

(e): No, Sir

(f): Does not arise.